## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1781
ANSWERED ON:04.12.2012
DOWRY DEATHS AND DOMESTIC VIOLENCE CASES
Rajesh Shri M. B.;Tagore Shri Manicka

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there has been a rise in the cases of dowry deaths and domestic violence against women reported from various parts of the country;
- (b) if so, the details thereof and the total number of such cases reported, accused arrested, convicted and the action taken against them, separately during each of the last three years and the current year, Statewise; and
- (c) the steps taken by the Government to stop such cases along with the advisories issued to the State Governments in this regard?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI R.P.N. SINGH)

(a) to (c): As per information provided by National Crime records Bureau (NCRB), a total number of 8,383, 8,391 and 8,618 cases of dowry deaths were registered in 2009, 2010 and 2011 respectively, indicating a rising trend. The State-wise details of cases are given in Annexure-I.

A total number of 7,803, 11,718 and 9,431 cases of domestic violence cases under Domestic Violence Act 2005 were registered during 2009-2011 respectively, thereby indicating a mixed trend. The State-wise details of cases are given in Annexure-II.

The Government has requested the State Governments and UT administrations from time to time, to appoint Protection Officers, register Service Providers and notify Medical Facilities etc. for effective implementation of the Protection of Women from Domestic Violence Act, 2005. Ministry of Home Affairs has sent a detailed advisory dated 4th September, 2009 to all State Governments/UTs, wherein they have been, inter-alia, advised to adopt appropriate measures for swift and salutary punishment to the persons found guilty of violence against women and children, improve the quality of investigations, minimize delays in investigations of crime against women and children, set up 'Crime against Women Cells' in districts, advised to undertake gender sensitization of the police personnel, special women courts and initiate steps for security of women working in night shifts at call centers. Majority of the States/UTs have established 'Women Cells'. Some States/UTs have also set up 'All Women Police stations' at district level and 'Mahila /children help desk' at police station level.